

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 99 OF 2017

Dated: 16th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

M/s Chettinad Cement Corporation Ltd. ...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Deep Rao for R-1

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 01.12.2017 after serving copy on the other side.

List the matter on **16.01.2018.**

(S.D. Dubey)
Technical Member
ts/ss

(Justice Ranjana P. Desai)
Chairperson